

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 2518
TO BE ANSWERED ON 11.3.2016

WOMEN SHELTERS

+2518. DR. KIRIT P. SOLANKI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of safe shelters for women set up in the country and the number of the women residing therein. State/UT-wise;
- (b) whether Complaints of sexual abuse and harassment of women inmates of women shelters have been reported, if so, the details thereof; and
- (c) the corrective measures taken to curb such incidences and monitor these shelters to curb such incidences?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) A Scheme Swadhar was launched by the Ministry of Women & Child Development in 2001-2002 for rehabilitation of women in difficult circumstances. The Swadhar Shelter Home is being run through Social Welfare/ Women and Child Welfare Department of State government. Women's Development Corporations, Urban Local Bodies, reputed Public/Private Trust or Voluntary Organisations. The Short Stay Home scheme, which is similar in nature as Swadhar scheme, is being implemented through Central Social Welfare Board since 1969. Details of Swadhar shelter homes and Short Stay Homes, state-wise, showing number of beneficiaries in Swadhar Homes and Short Stay Homes is annexed at **Annexure-I & II.**
- (b) NO
- (c) Not applicable.

Annexure - I**State/UT-wise Statement of functional home and beneficiaries under Swadhar Home Scheme**

| S. No. | Name of State | Number of Swadhar Homes | Number of women beneficiaries |
|---------------|----------------------|--------------------------------|--------------------------------------|
| 1. | Andhra Pradesh | 10 | 500 |
| 2. | Assam | 12 | 600 |
| 3. | Bihar | 3 | 150 |
| 4. | Chhattisgarh | 1 | 30 |
| 5. | Gujarat | 4 | 210 |
| 6. | Haryana | - | - |
| 7. | Jharkhand | 2 | 100 |
| 8. | Jammu & Kashmir | 3 | 100 |
| 9. | Karnataka | 32 | 1520 |
| 10. | Kerala | 3 | 150 |
| 11. | Madhya Pradesh | 12 | 525 |
| 12. | Maharashtra | 44 | 2000 |
| 13. | Manipur | 18 | 850 |
| 14. | Mizoram | 1 | 50 |
| 15. | Nagaland | - | - |
| 16. | Orissa | 43 | 2150 |
| 17. | Rajasthan | 12 | 550 |
| 18. | Telangana | 10 | 435 |
| 18. | Tamil Nadu | 14 | 800 |
| 19. | Uttar Pradesh | 41 | 2745 |
| 20. | Uttarakhand | 4 | 250 |
| 21. | West Bengal | 17 | 663 |
| Total | | 289 | 14378 |

Annexure - II**State/UT-wise Statement of functional home and beneficiaries under Short Stay Home Scheme**

| S. No. | Name of the State | No. of functional Homes | No. of beneficiaries |
|---------------|--------------------------|--------------------------------|-----------------------------|
| 1 | Andhra Pradesh | 16 | 1536 |
| 2 | Assam | 12 | 1152 |
| 3 | A & N Islands | 0 | 0 |
| 4 | Arunachal Pradesh | 1 | 96 |
| 5 | Bihar | 13 | 1248 |
| 6 | Chandigarh | 1 | 96 |
| 7 | Chhattisgarh | 3 | 288 |
| 8 | Dadra & Nagar Haveli | 0 | 0 |
| 9 | Delhi | 2 | 192 |
| 10 | Gujarat | 3 | 288 |
| 11 | Goa | 1 | 96 |
| 12 | Haryana | 1 | 96 |
| 13 | Himachal Pradesh | 0 | 0 |
| 14 | Jharkhand | 1 | 96 |
| 15 | Jammu & Kashmir | 1 | 96 |
| 16 | Karnataka | 28 | 2688 |
| 17 | Kerala | 5 | 480 |
| 18 | Lakshadweep | 0 | 0 |
| 19 | Madhya Pradesh | 16 | 1536 |
| 20 | Maharashtra | 32 | 3072 |
| 21 | Manipur | 5 | 480 |
| 22 | Mizoram | 1 | 96 |
| 23 | Meghalaya | 0 | 0 |
| 24 | Nagaland | 1 | 96 |
| 25 | Odisha | 32 | 3072 |
| 26 | Punjab | 2 | 192 |
| 27 | Puducherry | 1 | 96 |
| 28 | Rajasthan | 3 | 288 |
| 29 | Sikkim | 1 | 96 |
| 30 | Tamilnadu | 32 | 3072 |
| 31 | Telangana | 15 | 1440 |
| 32 | Tripura | 4 | 384 |
| 33 | Uttar Pradesh | 34 | 3264 |
| 34 | Uttarkhand | 6 | 576 |
| 35 | West Bengal | 30 | 2880 |
| | Total | 303 | 29088 |

